

Government of India
Ministry of Development of North Eastern Region

LOK SABHA

UNSTARRED QUESTION No. 1801

To be answered on

Wednesday, July 29, 2026/Shravana 7, 1948 (Saka)

QUESTION

Implementation of PM-DevINE

1801. Shri Tapir Gao:

Shri Hasmukhbhai Somabhai Patel:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the progress made under the Prime Minister's Development Initiative for North East Region (PM-DevINE) including the projects approved, completed and under implementation, State-wise;
- (b) the funds allocated, released and utilised under the said scheme during FY 2025-26 and funds allocated and released for FY 2026-27;
- (c) whether any new projects have been approved under PM-DevINE and if so, the details thereof; and
- (d) the details of the measures taken to ensure timely implementation and outcome-based monitoring of projects under the said scheme?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region

[Dr. Sukanta Majumdar]

(a) to (c) Since inception of the Scheme in October 2022, a total of 53 projects worth Rs.6501.79 crore have been sanctioned under the Prime Minister's Development

Initiative for North East Region (PM-DevINE) upto 30.06.2026. Out of these, 4 projects worth Rs.344.01 crore have been completed. State-wise details are at **Annexure**.

The details of funds allocated and expenditure incurred under the Scheme during financial year 2025-26 and 2026-27 are as under:

(Rs. in crore)

S. No.	Financial Year	Allocation	Utilization
1	2025-26	1454.22 (RE)	1422.96
2	2026-27	2300 (BE)	778.91 (Released upto 30.06.2026)

(d) The Ministry monitors the implementation of PM-DevINE projects through periodic review meetings with the State Governments and implementing agencies, monitoring through a Dashboard using geo-tagged & time-stamped photographs, field inspections and site visits by officers of the Ministry/North Eastern Council/Field Technical Support Units (FTSU)/Project Quality Monitors (PQM)/Third Party Technical Inspection (TPTI) agencies, etc.

Through these reviews, the bottlenecks in implementation, if any, are identified and the State Govts./ Implementing Agencies are advised to strengthen project monitoring, expedite execution, ensure timely utilisation of funds and adhere to the implementation schedule.

Annexure

Annexure referred to in reply to Parts (a) to (c) of Lok Sabha Unstarred Question No. 1801 for answer on 29.07.2026 regarding 'Implementation of PM-DevINE'

State-wise status of projects sanctioned under PM-DevINE as on 30.06.2026

S. No.	State	Total No of Projects Sanctioned	Total Sanctioned Cost of the Project (Amount in Rs. cr)	Total Released till 30.06.2026 (Amount in Rs. cr)	No. of Projects Completed
1	Arunachal Pradesh	6	832.80	214.31	-
2	Assam	4	1402.50	745.53	-
3	Manipur	7	561.00	279.78	-
4	Meghalaya	7	773.90	339.99	-
5	Mizoram	2	595.24	236.29	-
6	Nagaland	7	552.83	307.12	-
7	Sikkim	5	561.11	437.99	3
8	Tripura	6	619.18	310.43	-
9	Central Agency	9	603.23	214.71	1
	Total	53	6501.79	3086.17	4
